

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 594/(MAH)/2017  
MA No. 500/2017

**CORAM:**

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Dolphin Offshore Enterprises (Mauritius) Ltd  
V/s.  
Unison Engineering & Construction Pvt. Ltd.

## SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ARUN SAXENA	Adv.	Arun L
2.	SIDDHARTH MALAWAR	Adv for Corporate Dept	Er

## ORDER

MA 500/2017 IN CP No. 594/J&BP/NCLT/MB/MAH/2017

For the admission Order passed by this Bench has been reversed by the Hon'ble NCLAT, this matter is hereby **closed**.

**V. NALLASENAPATHY**  
Member (Technical)

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)